

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA/394/2020
Petition No :
Name of Petitioner : RoC, Coimbatore
& Vs
Name of Respondent : Dream Makers Global Pvt. Ltd. & 2 Ors
Section : Sec 271 of CA, 2013

ORDER

Present: Mr. V.Chandrasekaran, Ld. Counsel for Applicant.
None for Respondents.

Till date, reply not filed by R1 and R3.

Right of R1 and R3 to file reply is closed.

The Applicant has not filed any details of legal-heirs of the deceased R2.

Ld. Counsel seeks more time to file the details.

List the application for filing details / hearing on **11.09.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)